

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.12.2020 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition. App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	

For Admission (After Notice)

2.	Comp. App (AT) (Ins) No. 951 of 2019& I.A No 1719 of 2020	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd.& Anr.	ShallyBhasin	Anoop Prakash Awasthi-R1
3.	Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shanker Mishra & Ors. Vs. Ashok Kriplani& Anr. With	Abhay Kumar Das	Sunder Khatri
4.	Comp. App. (AT) (Ins) No. 166 of 2020	Sampoorna Owners Welfare Association Vs. Ashok Kripalini& Anr.	Rakesh Kumar	Merlin Mathew
5.	Comp. App. (AT) (Ins) No. 232 of 2020	Renu Shukla (partner) Vs. Varun Beverages Ltd.	Satish Kumar	
6.	Comp. App. (AT) (Ins) No. 351 of 2020	Earth GraciaBuildcon Pvt. Ltd. Through its Resolution Professional Ms. Manisha Rawat Vs. Earth Infrastructure Ltd. Through its Resolution Professional Mr. Akash Singhal	Sandeep Bisht	
7.	Comp. App. (AT) (Ins) No. 524 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shiv Kumar Suri Nikita Thapar

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By the order of Hon'ble Acting Chairperson

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**-sd/-
Registrar**